

VITEM NO.16 COURT NO.5 SECTION IIIA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 105/2013
M/S SHYAM BIRI WORKS LTD.

Appellant(s)

VERSUS

COMMR.OF TRADE TAX UP
(Office report on default)

Respondent(s)

Date : 22/09/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

[IN CHAMBER]

For Appellant(s) Mr. Tanmay Agarwal, Adv.
Dr. Kailash Chand,Adv.

For Respondent(s) Mr. Ashutosh Kumar Sharma, Adv.
Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Last opportunity of two weeks is granted to the
appellant to pay ad-valorem Court fee of Rs. 1750/- as
pointed out by the Registry in the Office Report dated
9.9.2016.

(DEEPAK MANSUKHANI)
AR-CUM-PS

(RAJINDER KAUR)
COURT MASTER